### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 886 ANSWERED ON 21<sup>ST</sup> JULY, 2022

#### TRACKING OF PASSENGER SERVICE VEHICLES

#### 886. SHRI UDAY PRATAP SINGH:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- (a) the details of steps taken for tracking of passenger service vehicles using GPS for the safety of women in the country, State/UT-wise;
- (b) the number of companies whose devices have been certified along with the number of devices installed in such vehicles during the last three years and the current year, State/UT-wise;
- (c) whether the Government has taken any steps or has issued any guidelines to the said companies to strengthen the tracking system in vehicles; and
- (d) if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) Ministry of Road Transport & Highways has mandated installation of vehicle location tracking devices and emergency buttons for new public service vehicles registered on and after 1<sup>st</sup> January 2019 under rule 125H of the Central Motor Vehicle Rules, 1989 vide notification GSR 1095(E) dated 28th November, 2016 and further amendments vide notifications S.O 5454 (E) dated 25th October, 2018 and GSR 808(E) dated 23rd Oct 2019.

Government of India has approved a scheme, namely "Development, Customization, Deployment and Management of State-wise vehicle tracking platform for Safety & Enforcement as per AIS 140 Specifications", in States / UTs under Nirbhaya Framework on 15th January 2020.

(b) Number of devices installed in such vehicles during the last three years and the current year, State/UT-wise are provided in the Annexure.

The Vehicle Location Tracking devices/systems are certified by Automotive Research Association of India (ARAI) and International Centre for Automotive Technology (ICAT). The list of such certified devices can be found on their respective websites at https://www.araiindia.com/ and https://icat.in/.

(c) and (d) Automotive Industry Standard-140 has been formulated in order to standardize the specification of Vehicle Location Tracking devices and Emergency buttons across the country. The standard mainly includes the specifications for Vehicle Location Tracking device (VLTD) and vehicle tracking backend system.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 886 ANSWERED ON  $21^{\rm st}$  JULY, 2022 ASKED BY SHRI UDAY PRATAP SINGH REGARDING TRACKING OF PASSENGER SERVICE VEHICLES.

Sr. No.	State Name		Grand			
		2019	2020	2021	2022	Total
1	Andaman & Nicobar Island			1	1	2
2	Andhra Pradesh			18	2	20
3	Arunachal Pradesh	2	16	4		22
4	Assam	5	149	43	3	200
5	Bihar	4	38	13	85	140
6	Chandigarh	211	171	482	793	1,657
7	Chhattisgarh	5,264	3,379	3,759	4,201	16,603
8	Delhi	8,237	4,420	11,688	11,163	35,508
9	Goa	10	10	8,409	1,245	9,674
10	Gujarat	47	366	433	175	1,021
11	Haryana	239	203	222	134	798
12	Himachal Pradesh	4,990	1,244	1,992	6,143	14,369
13	Jammu & Kashmir	505	267	259	314	1,345
14	Jharkhand	11	94	441		546
15	Karnataka	3,389	1,019	500	81	4,989
16	Kerala	770	988	482	151	2,391
17	Ladakh	1	4		11	16
18	Madhya Pradesh			1		1
19	Maharashtra	10,529	11,972	11,233	15,438	49,172
20	Manipur		1			1
21	Meghalaya		2	269	2	273
22	Mizoram	1	35	9	25	70
23	Nagaland	19	44	77	2	142
24	Odisha	45	156	73	19	293
25	Puducherry	56	4	4	31	95
26	Punjab	88	208	581	59	936
27	Rajasthan	440	388	3,486	118	4,432
28	Sikkim	1			3	4
29	Tamil Nadu	325	582	897	258	2,062
30	Telangana			1	9	10
31	Tripura		8	1	5	14
32	UT of DNH and DD	14	21	26	6	67
33	Uttar Pradesh	380	341	261	289	1,271
34	Uttarakhand	4,312	4,500	4,437	4,120	17,369
35	West Bengal	50	276	15	8	349
	Grand Total	39,945	30,906	50,117	44,894	1,65,862

Note: - The figures in the table are as per Vahan 4 data.

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